

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1285
TO BE ANSWERED ON 03.03.2016

PROMOTION OF ROOF TOP SOLAR PANEL IN RURAL AREAS

1285. ADV. M. UDHAYAKUMAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is aware of the initiatives taken by private sector companies in promoting roof-top solar units in urban areas making available power at rates cheaper than the local power utilities, if so, the details thereof;
- (b) whether the model known as OPEX model (Operational Expense Model) has its limitations when it comes to gated communities as there is no model lease agreement between the solar company and the roof-top owners, if so, the details thereof;
- (c) whether the Government will further work upon for drafting a model lease agreement for users of solar power in urban areas considering the scope of this model for vast urban application and for saving conventional energy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Yes, Madam. There are private sector companies which are participating for installation of solar roof-top systems in urban areas.

(b)(c)&(d): No, Madam. Solar roof-top systems installed using Renewable Energy Services Companies (RESCO/also known as OPEX Model) in which the initial investment is made by private sector companies, there is no model lease agreement for users of solar power in urban areas. However, different companies are making their own Power Purchase Agreement (PPA) which also includes lease rentals for roof-top owner. It is also applicable in gated communities
